

Survey and Earth Sciences, Netherlands (ITC) for running course in computer programmes etc. in TCPO.

Policies regarding Deep Sea Fishing

8883 SHRI PRAKASH V. PATIL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the reasons the not implementing various polices with the regard to deep sea fishing, and

(b) the time by which Government propose to implement various policies with regard to deep-sea fishing?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b) Various policies to support the development of deep sea fishing are evolved and implemented by Government from time to time.

New National Health Policy

8884. DR. VENKATESH KABDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are considering formulation of new National Health Policy;

(b) if so, when it will be announced ; and

(c) the salient features of the new policy?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

Import of Drugs by Multinationals

8885. SHRI RAM DAS SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of the drugs imported in the country and the names of multinational companies out of them which importing drugs; and

(b) the details of drug or raw material, therefor, imported during the last three years and the manner in which it was distributed amongst the users and the existing procedure for testing the drugs before supplying the same?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b) The raw materials and bulk drugs are imported into the Country under the Import-Export policy of Ministry of Commerce, under Appendix-6 of open general licence. The finished formulation permitted to be imported into the country are given in list 3 of the same Appendix. The major bulk drugs whose imports are more than one crore are given in attached statement. The drug companies which have foreign equity of more than 40% and are importing drugs are given below:

1. M/s. Bayer India Ltd., Bombay.
2. M.s. Indian Explosive Ltd., Madras.
3. M/s. Pifzer Ltd., Bombay.
4. M/s. Sandoc (India) Ltd., Bombay.
5. M/s. Wyeth Labs., Bombay.
6. M/s. Roche Products Ltd., Bombay.

The total bulk drugs and intermediates including formulations imported into the country during the last 3 year are given below:—

1986-87	Rs. 287.59 Crores
1987-88	Rs. 349.44 Crores
1988-89	Rs. 446.91 Crores

The distribution of drug by the importers is not monitored by the Ministry of Health and Family Welfare. Samples are drawn and subjected to test to monitor the quality of drugs at the time of import before release of the consignment.

STATEMENT

Drugs Whose Imports are more than one Crore

<i>Sl. No.</i>	<i>Name of the Drug</i>
1.	Alkaloids of Ergot
2.	Ampicillin Sod
3.	Ampicillin Trihydrate
4.	Betamehtasone & ITS Derivatives
5.	Carbamazepine
6.	Cepotaxime Sodium
7.	Cephalexin
8.	Chlorahpenicilol Powder
9.	Chloroquine Salts (Bulk)
10.	Cloxacillin Sodium
11.	Cimetidine

<i>Sl. No.</i>	<i>Name of the Drug</i>
12.	Cepazoline Sodium
13.	Dexahethasone & ITS Salts
14.	Dex-Chlorpheniramine He- leate
15.	Dipyridahol
16.	Drugs for Vet Use
17.	Ephedrine & ITS Salts
18.	Furazolidone
19.	Griseofulvin
20.	Isuprofen
21.	Iodine
22.	L—Base (Ahinodiol)
23.	Methloopa
24.	Morgesterol
25.	Naproxen
26.	Nalidixic Acid
27.	Other Polio Vaccine
28.	Pantothenate Na & Ca
29.	Penicillin G Potassium
30.	Pentazocine Base/HCl
31.	Prednisolone
32.	Pseuddepherdrine HCl/Sul- phate

<i>Sl. No.</i>	<i>Name of the Drug</i>
33.	Pyrazinamide
34.	Pyriithioxide HCl (Encephadol)
35.	Ranitidine HCl
36.	Rifampicin
37.	Streptohycin Sulphate
38.	Tetracycline HCl
39.	Theophlline
40.	Tolnaftate
42.	Verapmil HCl
41.	Tripolidine HCl
43.	Vitamin A
44.	Vitamin B 6
NB:	Each Drug had import of more than Rs. One Crore atleast one of three years.

Harijan Population Dominated Villages In Sahabad District (Bihar)

8886. SHRI TEJ NARAYAN SINGH: Will the Minister of WELFARE be pleased to state:

(a) the number of villages in Sahabad district, Bihar; and

(b) the number of the villages which are harijan dominated?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). The information is being collect from the State Government of Bihar and will

be laid on the Table of the House.

Modern System of Medicine in the Country

8888. SHRI GUMAN MAL LODHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Union Government sanction grant for opening of the Hospitals of Indian System of Medicine and Homoeopathy and Modern System of Medicine in the country; and

(b) if so, the grant sanctioned for opening of hospitals of Indian System of Medicine and Homoeopathy during the last three years?

THE MINISTER OF ENERGY AND MINISTER CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir. Financial Assistance is provided to voluntary organisations for setting up of new hospitals of all systems of medicine under the special Health Scheme for Rural Areas only.

(b) No financial assistance was provided for opening of hospitals of Indian Systems of Medicine and Homoeopathy under this scheme during the last three years.

Sangeet Bharti Plan for School Building

8889. SHRI JAGPAL SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any representation has been received by Government to the effect that the Urban Arts Commission has rejected the plans for a school building submitted by Sangeet Bharti;

(b) if so, the details thereof and the ground of rejection; and